## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

**C. P. NO**. 131(ND)16 CA. NO.

CORAM:

### PRESENT: SH. R. VARDHARAJAN HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

# ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.10.2016

NAME OF THE COMPANY: M/s. Saleem Sofi & Anr. V/s. M/s. Soffis India Collection Pvt. Ltd.

## SECTION OF THE COMPANIES ACT: 241/242

S.NO	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
5.	K.THOMAS	ADVOLAT	TE Responde	unto but 5

#### ORDER

Learned counsel for the petitioner is present. Mr. K. Thomas learned counsel has appeared on behalf of the respondents. Learned counsel seeks and is given one week's time to file the Vakalatnama and the reply to the petition. Learned counsel shall provide a copy of the reply to the learned counsel for the petitioner and the learned counsel for the petitioner shall be at liberty to file the rejoinder, if any, within a week's time thereafter.

List on 15.11.2016.

Sdl

(R.Varadharajan) Member (Judicial)

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(Maharaj Krishan Hanjura) Member (Judicial)